

Annexure - B1 (A)

Name of the Corporate Debtor: Shree Ambika Sugars Ltd **Date of commencement of Liquidation : 20/06/2022** **List of Stakeholders as on: 18.08.2022**

LIST OF SECURED FINANCIAL CREDITORS

(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims rejected (Including claim against CIRP cost Contributions)	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest Relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee						% Share in total amount of Claims Admitted
1	Punjab National Bank, LCB, Chennai	AAACP0165G	11.07.2022	5,38,93,12,405.53	5,34,71,40,634	Direct Facility in name of Corporate Debtor	5,34,71,40,634	YES			38.97	-	-	2,03,53,335.27	2,18,18,435.76	
2	Canara Bank, LCB, Chennai	AAACC6106G	16.07.2022	1,41,81,91,903.97	1,40,94,09,791	Direct Facility in name of Corporate Debtor	1,40,94,09,791	YES			10.27	-	-	44,38,707.00	43,43,406.26	
3	IDBI Bank Limited, NMG Branch, Chennai	L65190MH2004GOI148838	15.07.2022	2,29,32,92,795.60	2,27,73,29,068	Direct Facility in name of Corporate Debtor	2,27,73,29,068	YES			16.60	-	1,982.01	70,28,858.38	89,34,868.80	
4	Indian Bank, SAM Branch, Chennai	CBS 1526 IBGA A113	19.07.2022	28,73,02,201.00	28,69,83,784	Direct Facility in name of Corporate Debtor	28,69,83,784	NO			2.09	-	-	3,18,317.00	100.00	
5	Phoenix ARC Private Limited	U67190MH2007PTC168303	16.07.2022	1,15,53,70,065.00	1,10,95,46,742	Direct Facility in name of Corporate Debtor	1,10,95,46,742	YES			8.09	-	-	-	4,58,23,323.40	
6	IFCI Limited	L74899DL1993G01053677	19.07.2022	63,93,40,703.00	63,93,40,703	Direct Facility in name of Corporate Debtor	63,93,40,703	NO			4.66	-	-	-	-	
7	DBS Bank India Ltd	L65110TN1926PLCOO1311	13.07.2022	1,01,75,29,355.88	1,01,72,67,687	Direct Facility in name of Corporate Debtor	1,01,72,67,687	YES			7.41	-	-	2,61,669.00	-	




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			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest Relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee	% Share in total amount of Claims Admitted						
8	Union Bank of India, ARB, Chennai	U99999MH1919PTC000615	19.07.2022	1,17,82,22,901.53	1,17,82,22,902	Direct Facility in name of Corporate Debtor	1,17,82,22,902	YES				8.59	-	-		-	
9	State Bank Of India, Commercial Branch Chennai	AAACSB577K	18.07.2022	17,21,10,376.34	16,85,78,282	Direct Facility in name of Corporate Debtor	16,85,78,282	YES				1.23	-	-	28,21,589.00	7,10,505.78	
10	Tamil Nadu Newsprint and Papers Limited	L22121TN1979PLC007799	15.07.2022	28,65,78,147.00	28,65,78,147	Advances / Loans given under agreement	28,65,78,147	NO				2.09	-	-		-	
11	Central Bank of India	U99999MH1911PTC000337	20.07.2022	25,18,64,268.38			-								25,18,64,268.38	-	
		Total		14,08,91,15,123.23	13,72,03,97,739.20	-	13,72,03,97,739.20	-	-	-		100.00	-	1,982.01	28,70,86,744.03	8,16,30,640.00	


